

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.10.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7552 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	JM Financial Asset Reconstruction Company Limited (Acting in Its Capacity as Trustee of Aranya — Trust) Vs. Vikram Bajaj, Resolution Professional	Gulshan Kr. Sachdev
2.	I.A. No. 7564 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Modern Overseas Private Limited Vs. Paramjeet Singh Bhatia & Ors.	Pulkit Deora
3.	I.A. No. 7568 of 2026 in Comp. App. (AT) No. ____ of 2026	Vijay Baldev Boolani (In capacity of Member cum Director) Vs. The Office of Registrar of Companies, Maharashtra	Mayank Shah
4.	I.A. No. 7627 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Meliora Asset Reconstruction Company Ltd Vs. Ashok Kumar Baid & Ors.	Dr. Misha Kumar
5.	I.A. No. 7636 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sane Guruji Premises Co-Operative Society Limited Vs. Arck Resolution Professional LLP, Anil Kohli, Liquidator of Amar Remedies Limited	Prateek Kushwaha

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By order
-sd/-
Assistant Registrar